

(d) and (e) National Industrial Corridor Development Authority (NICDA) has not been constituted yet.

**Environmental effect of products imported from China**

†2728. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the names of products which are manufactured in China and imported into India;

(b) the details regarding products which are manufactured by assembling of parts in India through Chinese technique;

(c) whether it is a fact that relatively more carbon dioxide is emitted from the products manufactured in China and whether any environmental test regarding these products has been done or is done; and

(d) if so, when were the tests conducted and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) There are around 11,500 products/items at 8 digit HS codes in the Indian Trade Classification (Harmonised System), 2012. Details of the products imported into the country are available in the public domain at Department of Commerce *website: <http://commerce.nic.in/eidb/default.asp>*. A Statement indicating products/items at two digit HS Codes (98 product groups) imported into India from China during 2014-15 and 2015-16 (April to September, 2015) is given in Statement (*See below*).

(b) to (d) Economies today across the globe are highly complex and interdependent. No economy can adopt a closed door policy without adversely impacting its citizens' welfare. Imports address situations like shortage/non-availability of item, price/quantity preferences of consumers etc. Within this framework, goods are imported into the country subject to all the laws/rules regarding protection of environment, ensuring quality, standards and national security. Further, the Foreign Trade Policy (2015-20) lays down that whatever domestic Laws/Rules/Orders/Regulations/Technical specifications/environmental/safety and health norms are applicable on domestically produced goods, the same shall apply, *mutatis mutandis*, to imports.

India has an elaborate and robust legal framework and institutional set up to protect its environment, life and health of its people, plants and animals. The Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified the

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† Original notice of the question was received in Hindi.

Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 for environmentally sound management of hazardous wastes. The BIS standards, applicable to domestic goods, are also applicable to imported goods. For imported food and edible items, Food Safety and Standards Act (FSSA), 2006 and Rules there under are also applicable.

***Statement***

*Goods imported from China during two years*

(Value: in US \$ in millions)

Sl. No.	HS Code	Commodity	2014-2015	2015-2016 (Apr-Sep)
1	2	3	4	5
1.	85	Electrical machinery and equipment and parts thereof; sound recorders and reproducers, television image and sound recorders and reproducers, and parts.	16,738.41	9,869.24
2.	84	Nuclear reactors, boilers, machinery and mechanical appliances; parts thereof.	10,144.22	5,437.07
3.	29	Organic chemicals	6,327.50	3,304.76
4.	31	Fertilisers.	3,154.68	2,295.62
5.	72	Iron and steel.	2,713.34	1,116.15
6.	39	Plastic and articles thereof.	1,710.63	862.48
7.	90	Optical, photographic cinematographic measuring, checking precision, medical or surgical inst. and apparatus parts and accessories thereof.	1,221.68	625.55
8.	73	Articles of iron or steel	1,392.09	579.84
9.	87	Vehicles other than railway or tramway rolling stock, and parts and accessories thereof.	1,165.34	553.59
10.	98	Project goods; some special uses.	1,451.74	483.93

1	2	3	4	5
11.	94	Furniture; bedding, mattresses, mattress supports, cushions and similar stuffed furnishing; lamps and lighting fittings not elsewhere specified or inc.	739.47	446.09
12.	27	Mineral fuels, mineral oils and products of their distillation; bituminous substances; mineral waxes.	778.40	427.18
13.	38	Miscellaneous chemical products.	792.69	426.97
14.	76	Aluminium and articles thereof.	714.06	362.14
15.	28	Inorganic chemicals; organic or inorganic compounds of precious metals, of rare-earth metals, or radi. elem. or of isotopes.	737.50	354.67
16.	69	Ceramic products.	552.01	284.62
17.	59	Impregnated, coated, covered or laminated textile fabrics; textile articles of a kind suitable for industrial use.	510.55	241.79
18.	71	Natural or cultured pearls, precious or semi-precious stones, pre. metals, clad with premetal and articles thereof; imit. jewelry; coin.	1,231.17	239.02
19.	95	Toys, games and sports requisites; parts and accessories thereof.	412.43	216.64
20.	32	Tanning or dyeing extracts; tannins and their deri. dyes, pigments and other colouring matter; paints and var; putty and other mastics; inks.	371.47	189.44
21.	40	Rubber and articles thereof.	281.87	182.46
22.	48	Paper and paperboard; articles of paper pulp, of paper or of paperboard.	375.77	180.22
23.	60	Knitted or crocheted fabrics.	337.28	179.15

1	2	3	4	5
24.	70	Glass and glassware.	318.19	174.88
25.	54	Man-made filaments.	356.73	157.79
26.	83	Miscellaneous articles of base metal.	306.36	145.11
27.	89	Ships, boats and floating structures.	1,122.27	144.81
28.	64	Footwear, gaiters and the like; parts of such articles.	280.04	141.95
29.	55	Man-made staple fibres.	326.80	138.43
30.	63	Other made up textile articles; sets; worn clothing and worn textile articles; rags	208.70	117.90
31.	42	Articles of leather, saddlery and harness; travel goods, handbags and similar cont. Articles of animal gut (other than silk-wrm) gut.	240.97	114.37
32.	96	Miscellaneous manufactured articles.	217.35	110.72
33.	82	Tools implements, cutlery, spoons and forks, of base metal; parts thereof base metal.	248.51	106.68
34.	53	Other vegetable textile fibres; paper yarn and woven fabrics of paper yarn.	157.66	93.57
35.	68	Articles of stone, plaster, cement, asbestos, mica or similar materials.	193.86	93.45
36.	50	Silk	200.29	86.42
37.	74	Copper and articles thereof.	203.72	85.10
38.	81	Other base metals; cermets; articles thereof.	166.41	79.76
39.	52	Cotton.	145.93	72.53
40.	30	Pharmaceutical products	131.94	70.74
41.	44	Wood and articles of wood; wood charcoal.	138.21	65.08
42.	61	Articles of apparel and clothing accessories, knitted or corched.	98.48	58.35

1	2	3	4	5
43.	62	Articles of apparel and clothing accessories, not knitted or crocheted.	87.04	48.31
44.	35	Albuminoidal substances; modified starches; glues; enzymes.	92.68	43.61
45.	33	Essential oils and resinoids; perfumery, cosmetic or toilet preparations.	96.96	43.42
46.	86	Railway or tramway locomotives, rolling-stock and parts thereof; railway or tramway track fixtures and fittings and parts thereof; mechanical	49.99	39.71
47.	25	Salt; sulphur; earths and stone; plastering materials, lime and cement.	82.46	37.83
48.	91	Clocks and watches and parts thereof.	78.01	35.84
49.	07	Edible vegetables and certain roots and tubers.	75.92	34.73
50.	58	Special woven fabrics; tufted textile fabrics; lace; tapestries; trimmings; embroidery.	69.14	34.43
51.	34	Soap, organic surface-active agents, washing preparations, lubricating preparations, artificial waxes, prepared waxes, polishing or scouring prep.	52.39	33.34
52.	56	Wadding, felt and nonwovens; spacial yarns; twine, cordage, ropes and cables and articles thereof.	62.30	33.12
53.	49	Printed books, newspapers, pictures and other products of the printing industry; manuscripts, typescripts and plans.	21.06	29.59
54.	75	Nickel and articles thereof.	188.10	29.38
55.	97	Works of art collectors' pieces and antiques.	0.44	26.56

1	2	3	4	5
56.	41	Raw hides and skins (other than furskins) and leather	35.62	21.06
57.	51	Wool, fine or coarse animal hair, horsehair yarn and woven fabric.	38.61	20.88
58.	23	Residues and waste from the food industries; prepared animal fodder.	37.62	19.49
59.	08	Edible fruit and nuts; peel or citrus fruit or melons.	75.22	18.58
60.	66	Umbrellas, sun umbrellas, walking-sticks, seat-sticks, whips, riding-crops and parts thereof.	25.37	12.92
61.	92	Musical instruments; parts and accessories of such articles.	23.65	12.43
62.	26	Ores, slag and ash.	49.62	11.55
63.	37	Photographic or cinematographic goods.	19.97	11.51
64.	57	Carpets and other textile floor coverings.	24.48	11.43
65.	12	Oil seeds and olea. fruits; misc. grains, seeds and fruit; industrial or medicinal plants; straw and fodder.	12.65	9.68
66.	17	Sugars and sugar confectionery.	9.64	8.37
67.	13	Lac; gums, resins and other vegetable saps and extracts.	20.68	7.78
68.	20	Preparations of vegetables, fruit, nuts or other parts of plants.	11.37	7.64
69.	47	Pulp of wood or of other fibrous cellulosic material; waste and scrap of paper or paperboard.	16.61	6.96
70.	11	Products of the milling industry; malt; starches; inulin; wheat gluten.	15.04	6.89
71.	14	Vegetable plaiting materials; vegetable products not elsewhere specified or included.	6.99	5.64

1	2	3	4	5
72.	21	Miscellaneous edible preparations.	10.01	5.29
73.	65	Headgear and parts thereof.	8.27	5.23
74.	67	Prepared feathers and down and articles made of feathers or of down; artificial flowers; articles of human hair.	10.22	4.96
75.	05	Products of animal origin, not elsewhere specified or included.	10.02	4.89
76.	09	Coffee, tea, mate and spices.	12.86	4.79
77.	79	Zinc and articles thereof.	14.77	4.57
78.	99	Miscellaneous goods.	6.07	4.19
79.	88	Aircraft, spacecraft, and parts thereof.	23.61	3.11
80.	18	Cocoa and cocoa preparations.	2.97	1.35
81.	78	Lead and articles thereof.	2.36	0.95
82.	19	Preparations of cereals, flour, starch or milk; pastrycooks products.	2.38	0.93
83.	46	Manufactures of straw, of esparto or of other plaiting materials; basketware and wickerwork.	2.05	0.86
84.	43	Furskins and artificial fur, manufactures thereof.	2.17	0.83
85.	80	Tin and articles thereof.	1.80	0.79
86.	24	Tobacco and manufactured tobacco substitutes.	1.84	0.77
87.	15	Animal or vegetable fats and oils and their cleavage products; pre. edible fats; animal or vegetable waxex.	1.59	0.77
88.	06	Live trees and other plants; bulbs; roots and the like; cut flowers and ornamental foliage.	1.63	0.75
89.	04	Dairy produce; birds' eggs; natural honey; edible prod. of animal origin, not elsewhere spec. or included.	0.86	0.39

1	2	3	4	5
90.	16	Preparations of meat, of fish or of crustaceans, molluscs or other aquatic invertebrates	0.34	0.28
91.	45	Cork and articles of cork.	0.25	0.21
92.	22	Beverages, spirits and vinegar.	0.26	0.19
93.	93	Arms and ammunition; parts and accessories thereof.	0.04	0.02
94.	03	Fish and crustaceans, molluscs and other aquatic invertebrates.	0.09	0.02
95.	36	Explosives; pyrotechnic products; matches; pyrophoric alloys; certain combustible preparations.	0.03	0.00
TOTAL			60,413.17	31,625.41
INDIA'S TOTAL			448,033.40	199,311.21
% SHARE			13.48%	15.86%

#### **Steps to arrest fall of natural rubber prices**

2729. SHRI JOY ABRAHAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has taken any steps to arrest the fall of Natural Rubber prices which has adversely affected 40 lakh people including rubber growers, labourers and their families;

(b) the month-wise details of Natural Rubber imports through all the channels in to the country during 2015-16, up to 31st October, 2015; and

(c) the steps taken by Government to make use of ₹ 1011 crore Price Stabilisation Fund with the Ministry to save rubber growers and rubber cultivation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Government has increased the duty on import of dry rubber from “20% or ₹ 30 per kg whichever is lower” to “25% or ₹ 30 per kg. whichever is lower” *w.e.f.* 30.4.2015 in order to increase the cost of imported rubber and create demand for locally produced rubber. The Government has also reduced the period of utilization of imported dry rubber under advance licensing scheme from 18 months to 6 months. RSS (Ribbed Smoked Sheet) and TSR (Technically Specified Rubber) has been added in Merchandise Export